

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-518
Appeal-51/252/ND/2024

IN THE MATTER OF:

Hunk Teamness Services Private Limited

.....Applicant

Vs.

ROC and Anr.

.....Respondent

SECTION

U/s 252

Order delivered on 07.05.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant	: Karanveer Jindal Adv
For the Respondent	:
For the IT Dept	: Parth Semwal and Abhishek Maratha; Standing Counsels
For the RoC	: Adv Aakash Sharma

ORDER

Due to paucity of time, list this matter on **22.05.2024**.

Sd/-

**(Dr. SANJEEV RANJAN)
MEMBER (T)**